and (b) An advance Plan assistance of Rs. 45 crores and Grant-in-aid of Rs. 15 crores under Border Area Development was provided to Indira Gandhi Nahar Project Rajasthan during the period 1985—88. As this is only an additionality it is not possible to identify the benefits separately.

Cases of freedom fighters' pension from Rajasthan

45. SHRL SANTOSH BAGRODIA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what is the number of pending pension cases of freedom fighters from Rajasthan, district-wise; and
- (b) what steps have been taken or are proposed to be taken to dispose of the pending cases without further delay?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI): (a) and (b) As a result of special drive conducted during July-August, 1986, all pending cases from Rajasthan excepting those relating to participation in Arya Samaj Movement in Hyderabad were disposed of and pension sanctioned where acceptable evidence was produced by applicants. No separate list Districtwise in this regard is being maintained. 26 cases of participation in Arya Samaj Movemebnt are pending at present. Non-Official Screening Committee has

Amount deposited with loans advanced by nationalised banks in Rajasthan

been set up to scrutinise such cases.

46. SHRI SANTOSH BAGRODIA: Will the Minister of FINANCE be pleased to state what are the details regarding the amounts deposited with and loans advanced by the nationalised banks in Rajasthan during the last three years?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC FAIRS IN THE MINISTRY OF FINANCE (SHRI **EDUARDO** FALEIR(): aggregate de-The posits and gross bank credit

28 Public Sector Banks in the State of Rajasthan as at the end of December: 1984. December, 1985 and December, 1986 are as under:—

(Amount in Rs. Crores)

Year ended	Deposits		credit	
December, 1984	•	1563	1088	
December, 1985		1878	1240	
December, 1986	•	2226	1445	

Agricultural loans given by the Banks

47. SHRI SANTOSH BAGRODIA: Will the Minister of FINANCE be pleased to state:

- (a) what is the amount of agricultural loans granted by the nationalised banks in Rajasthan during the last three years;
- (b) whether Government have exempted interest payment on agricultural losses in view of the drought conditions in Rajasthan;
- (c) if so, what are the details thereof; and
- (d) if not what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) Reserve Bank of India (RBI) has reported that the outstanding agricultural advances of the Public Sector Banks in Rajasthanduring the last 3 years were as under:

Year		Outstanding Agricultural
	ا القرارية	.advances (Rs. in crores)

June 1984	302
June 1985	353
June 1986	417
(I stest available)	